- Mail Motor Schedule was introduced on the routes Aizwsfl M Silcher, Itanagar to North Lakhimpur and Auquri to Mokok-chung.
- (iv) Modernisation of services have been effected with new technology introducing 41 Multi-Purpose Counter Machines (MPCMs) in 18 Post Offices providing speedy and accurate counter services and 4 VSATs at Agartala Aizwal, Kohima and Shillong improving the efficiency of money order services.
- (v) A computerised Registration Centres has been set up at Shillong and computerised Customer Care Centres have been set up at Agartala and Shillong.

Comprehensive Bill on Electoral Reforms

*328. SHRI AMAR SINGH: SHRI SWARAJ KAUSHAL:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there i.s any proposal under Government's consideration to introduce a comprehensive electoral reforms bill so as to wed out the muscle and money power;
 - (b) if so, the details thereof; and
 - (c) by when the proposed legislation is to be brought forward?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI): (a) to (c) Yes, Sir. The Government is committed to bring necessary reforms in electoral laws. In this regard, the recommendations made by the Dinesh Goswami and Indrajit Gupta Comittees as also the recommendations made by the law Commission in its 170th Report in addition to the proposals/suggestions received from various other sources will be taken into account for prepering the comprehensive electoral reforms Bill. The sugject matter however, being sensitive needs careful deliberations and hence no time frame can be suggested in this regard.